

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
Company Appeal (AT)(Ins) No. 579 of 2019

IN THE MATTER OF:

Krishan Kumar Mittal

...Appellant

Versus

GRJ Distributors & Developers Pvt. Ltd.

...Respondent

Present

For Appellant: Ms. Achal Gupta and Ms. Mansi Khuranan, Advocates.

For Respondent: Mr. Allan Massey Advocate.

ORDER

21.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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